

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH NEW DELHI

ORIGINAL APPLICATION No. 106 of 2020

In the Matter of:

**In re: Gas Leakage at Vizag Factory, Published in Economic Times News
Paper dated 30.06.2020**

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FILED ON

05.07.2020



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A

BEFORE THE NATIONAL GREEN TRIBUNAL
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In the Matter of:

In re: Gas Leakage at Vizag Factory, Published in Economic Times News Paper dated 30.06.2020

AFFIDAVIT

I, V. Vinay Chand, aged about 39 years, R/o Visakhapatnam District, Andhra Pradesh State, do hereby solemnly affirm and state as under:-

1. I am the District Magistrate and Collector, Vishakapatnam and Respondent No. 4 in the present matter.
2. That an accident took place at about 11.30 PM on 29.06.2020 at *Sainor Life Sciences Private Ltd*, in Vishakapatnam.
3. This Hon'ble Court vide its order dated 01.07.2020 took a *suo moto* cognizance of the issue and issued a notice to the Respondents.
4. I submit that the matter has been investigated and a Final Report in respect of the Accident has been submitted by a Committee constituted to enquire into the accident.
5. A copy of the Final Report dated 04.07.2020 is attached herewith as Annexure R-1



DEPONENT
District Collector
Visakhapatnam

VERIFICATION

VERIFIED that the contents of foregoing affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing materials has been concealed therefrom.

VERIFIED at _____ on this 5th day of July, 2020



DEPONENT
District Collector
Visakhapatnam

(B)

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Introduction:

On 29.06.2020 an accident took place at about 11:30 PM at M/s.Sainor Life Sciences Private Limited in which 2 persons died namely R. Narendra, Shift in charge, G.Gowri Shankar-Chemist and 4 others fell down while trying to rescue the above 2 persons, due to inhalation of H₂S gas released while transferring mother liquor of stage-III of Benzimidazole into the SSR-107.

The company management has informed the Police and Factories Department. All the 6 affected workers were taken to the R.K Hospital, Gajuwaka at 00:30 AM on 30.06.2020. Four of them admitted in hospital and Duty Doctors advised to take the other two to K.G. Hospital as they were in critical condition. The K.G.H Doctors declared the two persons viz., R. Narendra, Shift in charge and G.Gowri Shankar- Chemist were brought dead.

After knowing about the accident, the Commissioner of Police, District Collector, Joint Collector-III, Revenue Divisional Officer, Environment Engineer, APPCB, General Manager, District Industries Center, Drug Inspector, Joint Chief Inspector of Factories, Deputy Chief Inspector of Factories and Deputy Chief Inspector of Boilers, has visited the premises/ Factory Location in the early hours of 30.06.2020(annexure-I).. During the visit the District Collector, Visakhapatnam has constituted committee with the following Officers vide order RC.No.910/2020/D3, dt:30.06.2020 and instructed to enquire on the reasons of the accident and the lapses causing incident.

1. Sri K.Penchala Kishore, R.D.O & Sub-Divisional Magistrate, Visakhapatnam.
2. Sri K.B.S Prasad, Deputy Chief Inspector of Factories, Visakhapatnam.
3. Dr. P.Prasada Rao, Environmental Engineer, APPCB, Visakhapatnam.
4. Sri. A.Ramalingeswara Raju, General Manager, DIC, Visakhapatnam.

The committee has submitted preliminary investigation report on 30.06.2020 about the accident after interacting with R&D, Production & Quality Control Personnel(annexure-II). As per the preliminary investigation report, H₂S gas was released from the reactor SSR-107 in production block and spread in the production Block which led to the exposure of the workers. Two employees viz., R.Narendra, Shift In-Charge and G. Gowri Shankar, Chemist dead and four others fell down while trying to rescue the above two persons due to inhalation of H₂S gas released while transferring of Mother liquor of the Benzimidazole Stage -III through AOD Pump into the reactor SSR-107 H₂S gas was released, as the hose pipe was directly inserted through the nozzle instead of nipple arrangement.

About the company:

M/s. Sainor Life Sciences Private Limited was incorporated in 2011 to foray in bulk drug business. The company started a green field project in JN Pharma City, Parawada, Visakhapatnam by Sainor Group and commenced its manufacturing activities in 2013. This facility is primarily focused in manufacturing of Drug intermediates and API's. The current management took over the company from the old management in the year 2014.

Board of Directors of the Company:

1. S.V. Srinivasrao.
2. K. Sridevi.
3. H.Rajeswara Rao.
4. Bh. S B Brahma Reddy
5. R.Visalakshi.
6. G.S.K Prabhakara Rao

Name of the Industry & Location address with Sy.Nos.	:	M/s. Sainor Life Sciences Pvt. Ltd., Plot No. 59-E, J.N. Pharma City, Parawada, Visakhapatnam. Cell No : 9246018899 brahmareddy@sainorlifesciences.com
Latitude & Longitude	:	83° 4'2.14"E & 17°39'19.71"N
iii) Address for correspondence with pin code	:	M/s. Sainor Life Sciences Pvt. Ltd., Plot No. 59-E, J.N. Pharma City, Parawada, Visakhapatnam.
Site details:	:	
i) Total area of the land	:	3.01 Acres (12,190 Sq. M)
ii) Built up area	:	1.55 Acres (6294 Sq. M)
iii) Greenery	:	1.0 Acre
iv) Nearest Human habitation	:	Thanam (V) is at about 500 mts away.
v) Nearby water body	:	Voora Cheruvu is at about a distance of 1.0 Km

vi)	Surroundings of the site	:	North	M/s.Synergene Active Ingredients(Unit-II).
			South	Road
			East	Road followed by M/s.Metrochem.
			West	M/s.Synergene Active (Unit-I).
vii)	Road details	:	Established in JN Pharmacy, Parawada	
	Project Cost			
	i) Land		Rs. 25.0 Crores.	
	ii) Building			
	iii) Plant & machinery			

The industry has power connection for 1044 HP and total employee strength is 130 workers including contract workers.

Manufacturing Facilities & Utilities:

The facility consists of two buildings with a total constructed area of 2573.00 square mts. The manufacturing facility comprises following sections:

- One Production block with 24 reactors.
- Warehouse for storage of raw materials.
- Admin block and QC, QA, R&D, utility block.
- Clean room area for packing and storage.
- Chilling plant – 2 Nos(+5 compressor at 60 TR & -10 compressor at 60 TR)
- Solvent Recovery Plant.
- Coal Fired Boiler – 3 Tons capacity.
- DG Set – 250 KVA

Statutory Permissions:

1. License from Factories Department.
2. Plan approval from IALA.
3. Drug License.
4. Boiler License.
5. Permission from PESPO.
6. Consent from A.P Pollution Control Board.

Applied for NOC of Fire Service Department.

The committee members viz., Sri K.Penchala Kishore, R.D.O & Sub-Divisional Magistrate, Visakhapatnam, Sri K.B.S Prasad, Deputy Chief Inspector of Factories, Visakhapatnam, Dr. P.Prasada Rao, Environmental Engineer, APPCB, Visakhapatnam and Sri. A.Ramalingeswara Raju, General Manager, DIC, Visakhapatnam conducted enquiry on 30.06.2020 and 04.07.2020 within the premises and in the surroundings. The Officers of the Factories Department obtained witness statement from Sri D Janakiram and Sri M. Suryanarayana who are undergoing treatment at R.K Hospital on 01.07.2020 and from Sri Venu Naidu & Sri K Simhachalam at the Office of the Factories Department on 02.07.2020.

Sequence of events of the accident:

1. M/s. Sainor Life Sciences Pvt Ltd was producing Benzimidazole which is the intermediate of Omeprazole having 4 stages.
2. On 29th night at 11:30 PM stage-3 product 3rd lot centrifugation was started. After centrifugation, the Mother liquor of IIIrd stage Benzimidazole is transferred to the SSR-107 reactor by AOD pump through Hose pipe by putting it directly into the reactor through the nozzle without fixing it properly with the nipple arrangement for air tightening.
3. Reactor 107 was previously used for storing of stage-I mother liquor. The chemist without checking the left over Mother Liquor of 1" stage Benzimidazole started pumping 3rd stage Benzimidazole Mother Liquor.
4. The 1st stage Mother Liquor was acidic in nature as it is containing acetic acid.
5. The acetic acid mother liquor of 1st stage reacted with the unreacted excessive sodium sulphide present in the 3rd stage mother liquor in the reactor resulting in H₂S gas generation.
6. The H₂S gushed through the gap between pipe and nozzle spreading the H₂S in the production block.
7. M. Gowri Shankar, Chemist working nearby the reactor inhaled the gas and fell unconscious. Then D. Janaki Ram other Chemist working nearby noticed the affected operator and informed to the shift incharge Mr. R.Narendra and others.
8. The Chemist stopped the AOD pump which is feeding the mother liquor to the reactor to stop the further release of H₂S. Further generation of H₂S gas was stopped.
9. The committee enquired the employees worked in the surrounding factories. As per their information, H₂S gas had not spread outside M/s.Sainor Life Sciences Pvt Ltd factory premises.

Reasons for the accident:

1. The Mother liquor of 3rd stage Benzimidazole is transferred to the SSR-107 reactor by AOD pump through Hose pipe by putting it directly into the reactor through the nozzle without fixing it properly with the nipple arrangement for air tightening.
2. The Mother liquor of 3rd stage Benzimidazole is transferred to the SSR-107 reactor without ensuring free from left over Mother Liquor of 1st stage Benzimidazole.
3. The workers did not use suitable respiratory breathing apparatus while carrying out rescue operation. The management of the company has not maintained sufficient number of suitable breathing apparatus.
4. The management manufacturing of Benzimidazole, Omeprazole Sulphide, Fexo-10 without submitting HARA and HAZOP reports and its compliance to the recommendations made in the report.
5. The Standard operating procedures with safety integration are not developed for the storage and transfer of Mother liquor.
6. The workers are not imparted effective training about the potential Hazards which may arise during the course of work.

Details of the Deceased and affected workers:

Names& details of the deceased workers:	1	Ravi Narendra, Shift-In-charge S/o R.Naga Seshulu, Age 33 years. Married, D.O.J 25-05-2019, Qualification M.Sc., (Organics), Experience: 11 Yrs.
	2	Mahanthi Gowri Sankar, Chemist, S/o Lakshmu Naidu, Age 27 years. ESI covered 7010410113, Married D.OJ 15-06-2019, B. Sc., (Chem). Experience: 3 Yrs

Name & details of affected workers:	1	Sri. Meesala Surya Narayana, Chemist, S/o M. Parameswara Rao, Age 31 years, ESI Covered 7010376119, Married, D.O.J 01-04-2019, B.Sc. (Chem). Experience: 7 Yrs
	2	Sri.Duggu Janakiram, Trainee Chemist (through contractor) S/o. D.Trinadha Rao, Age 24 Years. ESI covered 7010834186, Unmarried, D.O.J. 17-06-2020, B.Sc. (Chem).
	3	Sri Pothula Anand Babu, Helper(through contractor), S/o.P. SambhuNaidu, Age:40Yrs, Workmen's compensation Act applicable Married, D.O.J 29-06-2020, Inter & ITI
	4	Sr.LV.ChandraSekhar, Helper(through contractor), S/o Adinarayana, Age 27 Years, Workmen's compensation Act applicable, Unmarried, D.OJ 29-06-2020, B.Com.

Present Status:

1. In this accident two employees died namely R. Narendra, Shift in charge, G.Gowri Shankar-Chemist and 4 others affected and admitted in hospital. Three of them were discharged who were undergoing treatment at R.K Hospital. The other one is undergoing treatment at Care Hospital.
2. After the accident the industry stopped production activity.
3. The management announced compensation Rs.35 lakhs to the families of deceased.
4. The police has filed FIR under section 304-II, 278, 284, 285, 337, 338 of IPC at Parawada Police Station, Visakhapatnam.
5. A.P Pollution Control Board issued closure order to the industry.
6. Factories Department issued prohibitory order to the industry.


4/7/2020

KBS Prasad

DCIF, VSP


4-7.20

Dr. P. Prasada Rao

EE, APPCB, VSP


4/7/2020

A. Ramalingeswara Raju

GM DIC, VSP



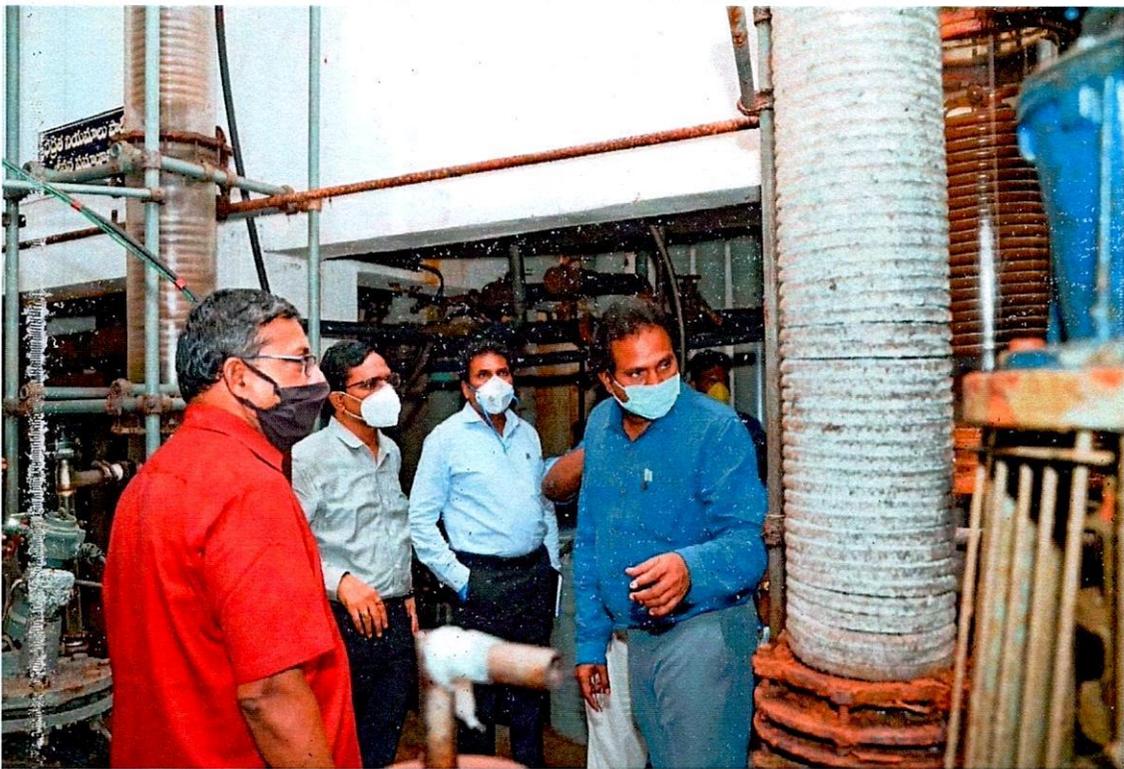
K.P. Kishore

RDO, VSP



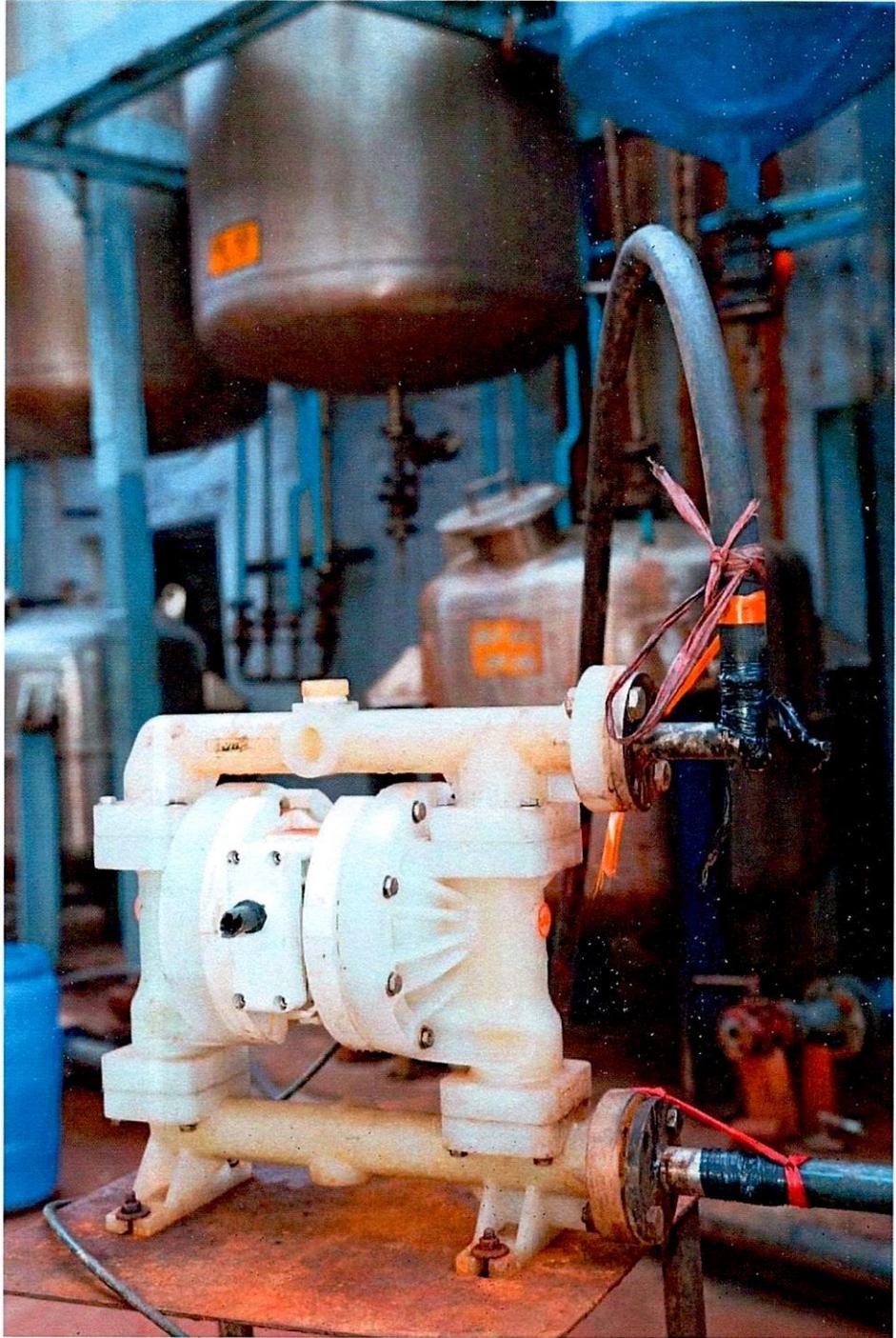












నీను పంపించు వీరు నామము S/O V. కౌమారాచారి

(Age 30) Sainor life science Pvt. Ltd లో 29.06.2020 న రాత్రి 11:30 PM

సమయమున కఠిన ప్రయత్నము అంకిత్య కి వచ్చిన Joint Chief

inspector of factories as chief inspector of factories Visakhapatnam.

పరిశోధనా ఇన్స్పెక్టర్ of factories, Visakhapatnam - ఇది నిజమే

స్వీకృతి

నీను పంపించు వీరు నామము BSC qualification లో

Sainor life science Pvt Ltd లో 10 సంవత్సరాల Chemistry పరిశోధనా

చేసిన సేవలకు సత్తును సంతకములను సమర్పించుట.

నీను 29.06.2020 న రాత్రి 3వ shift లో ఉన్నప్పుడు

నాకు shift incharge నీ కంట్రోలును నీకు Benzimidazole centrifuge.

చేసి మీస ను SSR 107 ను transfer చేయవలసి చెప్పారు 2nd shift

లో SSR 107 లో stage I operation చేయవలసి stage 2 లో Purification

(Powder) + Adicallin తోగలిన మీస ను SSR 107 reactor లో store

చేసి ETP కి pumping చేసినారు తరువాత III వదిలై స్టాప్

చెప్పారు. నీను 107 SSR ను తిరిగి time లో చేసి చేసినట్లు

చేసి కంట్రోలు చేశారు. నీను SSR 107 ను clear చేసి నాకు కంట్రోలు

బిల్ గ్రాఫ్. దీనిన 4 III stage మీద 107 లో
 గ్రాఫ్ చేయించినట్లుగా 107 మీ Two inch. నాటికి
 ఫిల్టర్ బ్యాండ్ పట్టుకుంటే one inch పట్టుకుంటే
 ఫిల్టర్ నాచు బ్యాండ్ లోనూ one inch గ్యాప్ వచ్చినా

సైని 11:00 PM లో centrifuge ను మొదలుపెట్టినా,
 5 నుండి 10 నిమిషాల వ్యవధిలో centrifuge లో వచ్చి మీ. (mother liquor)
 ను 107 లోకి పంపిణీ జాబ్ జరిగింది. 11:30 PM నాటికి
 production building first floor లోకి వెళ్ళినా చూడగా
 D. Sampath Rao (Princ. Chemist) సూపర్ వైజ్ లో పనిచేస్తున్నాడని
 గమనించాను. వెంటనే ఇతనిని ఎంట్రీ అనుమతి నివారించి
 ఎంట్రీ చేయని పనిచేయమని చెప్పాను.

పై పేరిట వర్ణించిన వివరాల ఆధారంగా ఈ statement
 ఇచ్చినట్లుగా ఎవరూ అభ్యంతరం లేదు. Pై statement లో పేర్కొన్న
 విషయ నాను కచ్చితమైనవి.

Witnesses

K. Simhachalam (Chemist)
 (Sainor Life Science Pvt. Ltd)
 Parawada

ఇంజనీరు
 వ. వెంకటేశ్వర్లు
 V. Venkateswara (Chemist)
 Sainor Life Science Pvt. Ltd.
 Parawada.

శ్రీశ్రీ Duggu Tamaki Ram శో D. Thirumadhav Rao (Age. 24)
 SAIKOR Life Sciences Pvt Ltd లో 29.06.2020 న రాత్రి
 11.30 PM సమయంన కింద ప్రమేదం నిర్వహించి పట్టిన
 Joint Chief Inspector of factories, Dy. Chief Inspector of
 factories, Visakhapatnam. మరియు Inspector of factories,
 Visakhapatnam - I Circle లో పట్టిన ఫైల్ కి సంబంధం.

శ్రీశ్రీ Duggu Tamaki Ram, Bsc qualification లో
 SAIKOR Life Sciences Pvt Ltd లో తనకు 17.06.2020 న
 Trainee chemist లో జాయిన్ అయ్యారు. వారు ప్రస్తుతం
 పనిచేస్తున్నాయి.

శ్రీశ్రీ 29.06.2020 న రాత్రి 3rd shift dutyలో పనిచేసారు.
 వారు Incharge ఫోటో తారు, పేరు నామం వద్ద వుండి
 తోటలో పనిచేసే వ్యవస్థను పరిశీలించారు. వారు Chandrasekhar
 మరియు Anand Babu గల వ్యవస్థల Helpers ను పట్టి Para Amidine
 material bags ను వెయిజ్ చేసి 202 reactor లో పట్టి Chashky
 పట్టి powder form ను పట్టి, bags లో samples ను collect చేయించారు.
 మరియు 202 reactor material ను పట్టి పనిచేసారు.
 వారు పనిచేసేటప్పుడు వారు GR 103 Vacuum Connection ను
 SSR 202 కి Connect చేయించారు. దానిని శ్రీశ్రీ

శ్రీ కర్రి. Simhachalam S/o chinnayya (Age-26)

SAI NOR Life Science Pvt Ltd. లో 29.06.2020 న రాత్రి 11:30 PM సమయం వరకు (పనులకు సంబంధించి) Joint Chief Inspector of factories Dy. Chief Inspector of factories, Vishakhapatnam సూపర్ ఇన్స్పెక్టర్ ఆఫ్ ఫ్యాక్టరీస్, Vishakhapatnam - I Circle ను నిర్దేశించి పంపింపబడినది.

శ్రీ కర్రి Simhachalam, Bsc Qualification లో SAI NOR Life Science Pvt Ltd లో గత సందర్భం వలన Chemist బాధ్యతను నిర్వహించిన సమయంలో గమనించిన సమస్యలను పేర్కొంది.

నాటి 29.06.2020 వచ్చిన రెండవ shift duty కి వచ్చినప్పుడు నాటి shift incharge lokesh Benzimidazole - II - III operation తప్పిపోయారు. Benzimidazole Stage-II Reactor No. 207 లో ఉన్నప్పుడు నాటి cooling water గాఢమైనదిగా ఉంది. 06:30 గానే Reactor 207 cooling complete గాగా గమనించి Reactor Bottom నుండి centrifuge కి Benzimidazole stage-II [50% quantity] ను transfer చేసి centrifuge కి transfer చేసి తీసివేసి మిగిలిన వస్తువులను 50% ML లో (mother liquor) HDPE కి transfer చేసివేసి

తరువాత SSR-107 లో ఉన్న Stage-I లో 50% ML (mother liquor) ను ETP కి రాత్రి 08:30 కి pumping state చేసి రాత్రి 09:30 కి SSR 107 manhole glass cover తీసివేసి గమనించి SSR 107 లో ETP కి transfer

అయ్యయం భావించారు. ఈ విషయానికి shift Incharge అయ్య
Narendra కు తెలియజేశాను. అయ్య జీవిత కుటుంబ సభ్యులు
Stage-11 లోని lye solution preparation work కి వెళ్ళాను

* 10 తయారీ shift రాత్రి 10:00 గంటల్లో విడుదల కుంటారు
Venenu Naidu కు 107 లోని స్టాగ్-11 ml ETP కి తరఫున
చేసినారు. SSR 107 reactor cleaning గురించి shift Incharge
అయ్యయం చెప్పి సోను work handing చేసినారు.

పైన తెలిపిన ప్రకారం యాదాద్రియ మలయం ప్లెజ్ కుంక
బ్రాన్చులో ఎవరి ప్రాధికారం వేరు. పై ప్లెజ్ కుంక లోని అన్ని
తంత్రాలు సోను చేపానా K. Sudhakar [IF-VSP.1] తుపానికాను సాయం
సోను చదివి విడిచిపెట్టారు.

పై ప్లెజ్ కుంక యాదాద్రియ కి సోను ప్రకారం ఉన్నాను.

Withness

V. VENUNNAIDU (Chemist)

Sainor Life Science Pvt Ltd.
Patalacheru.

అయ్య
శ్రీమదయ్య

K. Simhachalam

[02-07-2020]

K. SIMHACHALAM
Chemist

[SAINOR LIFE SCIENCE
Pvt. Ltd.]

శ్రీశ్రీ M-గ్రేడ్ సూర్య నారాయణ్ s/o M. శివశ్యామల రావు (Age 21)

SAIWAR life sciences Pvt Ltd తీ 29.06.2020 న తీ

11.30 pm నుండి ఉదయ 8 గంటల వరకు ఉదయ వరకు

Joint chief Inspector of factories, Dy. chief Inspector of factories, Muchapatnam పరిశ్రమ Inspector of factories, Muchapatnam - 1 Circle లకు ఇప్పటి వరకు పేజీలు.

శ్రీశ్రీ M. గ్రేడ్ సూర్య నారాయణ్, Bsc qualifications తీ SAIWAR life sciences Pvt Ltd తీ 2.5 years వరకు ఉదయ వరకు. నడు ఉదయ 6 1/2 years experience వరకు.

శ్రీశ్రీ 29.06.2020 న తీ 3rd shift duty తీ పంపింపు. నడు shift exchange వరకు నడు Omeprazole Sulphide Stage 3,4 వరకు ఉదయ వరకు GR 101, SSR 201, 209 process తీ Continue చేయవలసింది.

శ్రీశ్రీ production block ground floor తీ ఉన్న 201 reactor Omeprazole Sulphide Stage 4 వరకు ఉదయ వరకు Separation Ward తీ చేయవలసింది. తీ ఉన్న ఉదయ తీ production block first floor తీ ఉన్న 209 reactor తీ Omeprazole Sulphide stage-4 distillation start చేయవలసింది.

ఉదయ తీ గౌరీ శంకర్ తీ ఉన్న ఉదయ.

SSR 101, 102 లో Stage 2 (Omeprazole Sulphide)^{2/3}

గతంలో distillation work చేస్తూ సరిపోతే chemist ను
Stage 4 (Omeprazole Sulphide) distillation work ను
తొలగించి చూడమని నేను చెప్పి నేను 1st floor లో పంపించుము
లేక Separation work ను మళ్ళీ పునరుద్ధరించాను. పక్కా ను.
10 నిమిషాల తరువాత మళ్ళీ 1st floor కి వెళ్ళి చూడగా, సారావర్త
లోని కంట్రోలర్లు. తొమ్మిది వర్కర్లతో కూడిన గ్రూపు ను
క్రిందకు తరలించారు. కంట్రోలర్ల ను లోపల పంపిస్తూ
హెల్పర్లు పనిచేయమని ఆ విధంగా నేను తొలి steps కి నుండి
1st floor కి వెళ్ళి పనిచేయమని నేను మొదటి చంద్ర సెఖర్
(Helper), Anand Babu (Helper) పంపించారు. చూడగా
సరిపోతే (Shift Inchange) చూడగా పనిచేయమని.
నేను Chandu Sekhar ని పంపి వెళ్ళమని నేను తొలి
గ్రూపు వారు పనిచేయమని పంపి మళ్ళీ పనిచేయమని పంపి
పనిచేయమని.

[నేను shift Inchange సరిచేసి, వేగవంతంగా (Chemist)
ని పంపించమని Transfer చేస్తూ receiver గ్రూపు లో
reactor 107 receiver ను transfer చేయమని చెప్పాను

ప్రకటించిన వన్నె ఆచార్యుల మరియు శ్రీ Sankar
 విజ్ఞాపనల మరల ప్రకటనలు చేశారు. ప్రైవేట్ పాఠశాల
 శ్రీ ఆంధ్ర నామ చిన్నా K. Sudhakar (IF - VSP - 1)
 వారి నామ చరిత్ర ఇవ్వాలి. ప్రకటనలు ఆచార్యుల
 ప్రకటనలు తప్పిపోయాయి.

Witness
 [K.E. Naidu]
 PC - Chemist

Seenu Kumar pu
 LTA

విలున
 విభాగవల్లించారు

01/07/2020

(M. APPALA SURYANATHYAM)

Recorded by

(IF - VSP - 1)
 01/07/2020

MOST URGENT**Rc.No.910/2020/D3, Dt:30.06.2020**

Collector's Office, Visakhapatnam.

PROCEEDINGS OF THE DISTRICT COLLECTOR, VISAKHAPATNAM**PRESENT :: V.VINAY CHAND, I.A.S**

###

Sub:- **Accident** - Visakhapatnam District - Parawada Mandal - Accident occurred in Sainor Life Sciences Pvt. Ltd - Hydrogen Sulphide vapors leakage - 2 workers died & 4 workers are undergoing treatment in hospital - Constitution of Committee to enquiry into the causes of incident - Orders - Issued.

Read:Arisen.

###

ORDER:

It has been came to the notice of the District Administration that an incident was occurred on 29.06.2020 at around 11.30 PM in Sainor Life Sciences Pvt. Ltd, JN Pharma city, Thanam Village of Parawada Mandal wherein leakage of Hydrogen Sulphide vapors occurred in the process of manufacturing of Benzimidazole at production block and due to exposed to the Hydrogen Sulphide vapors, 2 workers were died and 4 workers are undergoing treatment in the hospital.

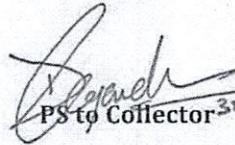
In this regard, a Committee is hereby constituted with the following members

S.No.	Name of the Officer	Designation
1	Sri K.Penchala Kishore	R.D.O & Sub-Divisional Magistrate, Visakhapatnam.
2	Sri K.B.S.Prasad	Dy. Chief Inspector of Factories, Visakhapatnam
3	Dr. P. PrasadaRao,	Environmental Engineer, APPCB, Visakhapatnam
4	Sri A.Ramalingeswara Raju	General Manager, DIC, Visakhapatnam

The above committee shall enquire on the reasons for the above incident and the lapses for causing incident and submit a detailed report to the undersigned immediately.

Sd/-V.Vinay Chand
COLLECTOR &
DISTRICT MAGISTRATE,
VISAKHAPATNAM.

//t.c.b.o//


PS to Collector - 30/6/2020

To

1. Sri K.Penchala Kishore, R.D.O & Sub-Divisional Magistrate, Visakhapatnam.
2. Sri K.B.S.Prasad, Dy. Chief Inspector of Factories, Visakhapatnam
3. Dr. P. PrasadaRao, Environmental Engineer, APPCB, Visakhapatnam
4. Sri ARamalingeswara Raju, General Manager, DIC, Visakhapatnam

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PRELIMINARY INVESTIGATION REPORT ON M/S. SAINOR LIFE SCIENCES PVT LTD., JNPC PARAWADA.

Sub: Accident -Visakhapatnam District-Parawada Manadal-Accident occurred in Sainor Life Sciences Private Limited-Hydrogen Sulphide Vapors Leakage-2 workers died and 4 workers are undergoing treatment in hospital-Report of the Committee submitted-regarding.

Ref: RC No:910/2020/D3 Dated: 30.06.2020.

As per the Instructions issued in the ref. Cited, we are submitting the preliminary investigation report on M/s. Sainor Life Sciences Pvt Ltd., JNPC Parawada. The details are follows.

On 29.06.2020 an accident took place at about 11:30 PM at Sainor Life Sciences Private Limited, in which 2 persons died namely R. Narendra- Shift in charge, G. Gowri Shankar-chemist and 4 others fell down while trying to rescue the above 2 persons, due to inhalation of H₂S gas released while transferring mother liquor of stage-III of Benzimidazole to SSR-107.

M/s. Sainor Life Sciences Private Limited is registered factory under factory Act vide registration No. 104016 Situated at Plot No.59E, JNPC, Parawada, Visakhapatnam. With 1044 HP and 150 workers for Production of Bulk drug intermediate and API's Products. The occupier of the Factory is Sri, S.V.Srinivasa Rao. M/s. Sainor Life Sciences Private Limited, has obtained consent from A.P. Pollution Control Board vide order dated 25.06.2019 and the same is valid upto 31.05.2021.

M/s. Sainor Life Sciences Pvt Ltd. Producing Omeprazole Sulphide in which Benzimidazole is one of the Intermediate. During the transferring of Mother Liquor of the Benzimidazole Stage-III through AOD Pump into the Reactor SSR-107 H₂S gas was released, as the hose pipe was directly inserted through the nozzle instead of nipple arrangement. H₂S gas was spread in the Production Block which led to the exposure of the workers in the Production block. Only the workers present in the Production Block are exposed. There is no impact beyond the factory premises.

As per the preliminary investigation, the gas release took place due to failure of the safety practice i.e. hose pipe was directly inserted through the nozzle instead of nipple arrangement while transferring Mother Liquor into the Reactor. Further non usage of Respiratory Protective Equipment are the reasons for the above said accident.

<i>EBSPrasad</i> KBS Prasad 30/6/2020	<i>P. Prasada Rao</i> Dr P. Prasada Rao 30.6.20	<i>A. Ramalingeswara Raju</i> A. Ramalingeswara Raju 30/6/2020	<i>K.P Kishore</i> K.P Kishore 30/6/2020
DCIF, VSP	EE, APPCB, VSP	GM DIC, VSP	RDO, VSP

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH NEW DELHI

ORIGINAL APPLICATION No. 106 of 2020

In the Matter of:

In re: Gas Leakage at Vizag Factory, Published in Economic Times News Paper dated 30.06.2020

VAKALATNAMA

KNOW ALL to whom these presents shall come that **V. Vinay Chand**, do hereby solemnly affirm and state that I am the Respondent No. 4 in the captioned matter and I do hereby appoint **MR. MAHFOOZ A. NAZKI, Standing Counsel for the State of Andhra Pradesh**, or any other Advocate(s) authorized/nominated by the above mentioned advocates to be my Advocates in the above noted case and authorize him/them:-

To act, appear plead in the above noted case in this Court/Tribunal in which the same may be tried or heard.

To sign, file verify and present pleadings, replications, appeals, cross objections or petitions for executions, review, revision, restorations, withdrawal compromise or other petition, replies, objections or affidavits or other documents as maybe deemed necessary or proper for the prosecution of the said case in all its stages.

To file and take back documents

To withdraw, or compromise the said case.

To deposit, draw and receive moneys, cheque and grant receipt thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the hearing of the case.

To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the attorney on my behalf.

And I/We the undersigned do hereby agree to ratify and confirm acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and purposes.

And I/We undertake that I/We or my/our duly authorized agent would appear in this Tribunal on all hearings and will inform the Advocate for appearance when the case is called.

And I/We the undersigned do hereby agree to ratify and confirm acts done by the Advocate or his substitute in the matter as my/our duly authorized agent would appear in this Tribunal on all hearings and will inform the Advocate for appearance when the case is called up for hearing, or any negligence of the said Advocate/s or his/their substitute.

And I/We the undersigned do hereby agree that in the event of the whole or any part of the fee agreed by me/us to be paid to the Advocate remaining unpaid he/they shall be entitled to withdraw from the prosecution of the said case until the same is paid up. If any costs are allowed for an adjournment, the Advocate would be entitled to the same. The fee settled is only for the above case in this Tribunal.

IN WITNESS WHEREOF I/We do hereunto set my/our hand to those presents the contents of which have been understood by me/us this day of July, 2020.


RESPONDENT
(Mahfooz Nazki)


RESPONDENT
District Collector
Visakhapatnam

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